

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

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APPLICATION NUMBER : --

PETITION NUMBER : TCP/192/2016

NAME OF THE PETITIONER : S. Devaraj & 1 Another

NAME OF THE RESPONDENT(S) : Seventh Vision (India) Pvt Ltd & 14 others

UNDER SECTION : Sec 397/398 of CA, 1956

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**ORDER**

Ld. Counsel Mr. Peruman Saranyan for the Petitioner. Ld. Counsel  
Mr. R. Vidya Shankar for the Respondent.

Case Heard.

**Respondent is directed** to serve copy of case laws on the Petitioner.

Written Submissions including case laws be filed by both the parties.

Post the case for **final and physical hearing on 28.08.2024.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk